

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 5030/2022

JAI PRAKASH UTTAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA NO. 40758/2025 IS LISTED UNDER THIS ITEM]
(IA No. 40758/2025 - EARLY HEARING APPLICATION)

Date : 01-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) :

Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Mr. Saday Mondol, Adv.

For Respondent(s) :

Ms. Sakshi Kakkar, AOR
Ms. Shephalika Srivastava, Adv.
Ms. Moulishree Pathak, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 40758/2025

- 1) List the appeal in the month of February, 2026.
- 2) Interlocutory Application No. 40758 of 2025 for early hearing stands disposed of.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR